

## The Gazette of Meghalaya

# EXTRAORDINARY PUBLISHED BY AUTHORITY

No. 78

Shillong, Wednesday, May 7, 2025

17<sup>th</sup> Vaisakha, 1947 (S. E.)

## **PART-IV**

## GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

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#### **NOTIFICATION**

The 7<sup>th</sup> May, 2025.

No.LL(B)36/2005/130. – The Meghalaya State Language (Amendment) Ordinance, 2025 (Ordinance No. 6 of 2025) is hereby published for general information.

#### **MEGHALAYA ORDINANCE NO. 6 OF 2025**

Promulgated by the Governor on the 6<sup>th</sup> May, 2025.

Published in the Extra-Ordinary Gazette of Meghalaya dated 7<sup>th</sup> May, 2025.

## THE MEGHALAYA STATE LANGUAGE (AMENDMENT) ORDINANCE, 2025 AN

#### **ORDINANCE**

further to amend the Meghalaya State Language Act, 2005 (Act No. 10 of 2005)

Whereas, the Legislative Assembly of the State of Meghalaya is not in session and the Governor is satisfied that circumstances exist which render it necessary for him to take immediate action;

NOW, THEREFORE, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution, the Governor of Meghalaya is pleased to promulgate the following Ordinance:-

Short title and commencement.

- 1. (1) This Ordinance may be called the Meghalaya State Language (Amendment) Ordinance, 2025.
  - (2) It shall come into force at once.

**Amendment of Section 4.** 

2. In Section 4 of the Meghalaya State Language Act, 2005, in between the words "South West Khasi Hills" and "East Jaintia Hills" the words "Eastern West Khasi Hills" shall be inserted.

Dated: Raj Bhavan, Shillong, the 6<sup>th</sup> May, 2025.

Dated: Shillong, The 7<sup>th</sup> May, 2025. (C.H. Vijayashankar)
Governor of Meghalaya

M. M. SANGMA,
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.